

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-328
IB-604/ND/2020

IN THE MATTER OF:

Geonka India pvt ltd

....Applicant

Vs

WAPCOS Ltd.

....Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 18.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Suhesh, Adv. Anirudh, Adv. Rajeev, Adv. Geetika,
Adv. Utkarsh

For the Respondent

: Adv. K. Dutta, Adv. Kapil Gupta for R-1

ORDER

Matter has been adjourned to 01.04.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)